

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.48 of 2015**

Dated : 04<sup>th</sup> February, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**M/s Maithon Power Ltd.**

**...Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant : Mr. Amit Kapur

Counsel for the Respondent(s) : -

**ORDER**

Post the matter for hearing on **28<sup>th</sup> March, 2016.**

**( I. J. Kapoor )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

*ss/sh*